

THE HIGH COURT OF ORISSA; CUTTACK

Notice No. III-A-07/2017 / **1150** dated 29.08.2023

Tender Cancellation Notice

Tender Reference No. No.11276

Dated: 20.07.2023

This is for information of all concerned that the Tender for running Cafeteria in the Museum of Justice and running, procuring and making of the articles displayed in the Souvenir shop invited vide Tender Notice No.11276 dated 20.07.2023 is hereby cancelled vide decision of the Court.

The Firms who have submitted their Earnest Money Deposits as per the procedure laid down in the aforesaid Tender Notice are requested to collect the same or through their representative from "Store and Purchase section" after production of a valid ID proof of self or the authorised representative alongwith the authorisation letter from the concerned agency bearing the duly attested signature of the representative .

By order

[Handwritten Signature]
29/8/2023

Registrar (Judicial)

High Court of Orissa, Cuttack

Copy forwarded to the;

Memo No.1151(2)

dated 29.08.2023

1. Superintendent, Computer section for uploading in High Court of Orissa website.
2. Notice Board for information.

Assistant Registrar (Admn.)
High Court of Orissa, Cuttack